

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1122/2020

ARNAB RANJAN GOSWAMI

Petitioner(s)

VERSUS

THE MAHARASHTRA STATE LEGISLATIVE ASSEMBLY & ORS. Respondent(s)

(FOR ADMISSION and IA No.98974/2020-STAY APPLICATION and IA No.98975/2020-EXEMPTION FROM FILING O.T. and IA No.98977/2020-EXEMPTION FROM FILING AFFIDAVIT )

Date : 30-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Harish Salve, Sr. Adv.  
Mr. Milind Sathe, Sr. Adv.  
Mr. Malvika Trivedi, Adv.  
Mr. Saket Shukla, Adv.  
Mr. Vasanth Rajasekaran, Adv.  
Mr. Mrinal Ojha, Adv.  
Mr. Debarshi Dutta, Adv.  
Mr. Rajat Padhan, Adv.  
Mr. Reshma Ravipati, Adv.  
Mr. Siddhant Kumar, Adv.  
Mr. Chetna Nayantara, Adv.  
Mr. Nirnimesh Dube, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable next week.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR